

### Review of performance of AIBP

2857. SHRIMATI SHOBHANA BHARTIA: Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether Government has reviewed the performance of the Accelerated Irrigation Benefit Programme (AIBP) in various parts of the country;
- (b) if so, the details thereof;
- (c) whether Government has found major loopholes in the implementation of the scheme;
- (d) if so, the details thereof; and
- (e) the steps taken by Government to remove these loopholes for ensuring better implementation of AIBP in the country?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) to (e) The performance of the Accelerated Irrigation Benefits Programme (AIBP) is reviewed by the Ministry of Water Resources from time to time and particularly on yearly basis with the Principal Secretaries/Secretaries (Water Resources/Irrigation Department) of the respective State Governments in order to achieve further improvement in its implementation. The Review Meetings for AIBP were held during the current year from 5th to 7th July 2010 with the representatives of all the States Governments implementing projects under AIBP. Important issues which were discussed during the Review Meetings *inter-alia* include physical and financial progress of the projects against the targets agreed in the Memorandum of Understanding (MOU) signed by the State Governments including potential creation and date of completion of ongoing projects, grant requirement of states for the year 2010-11 with likely date of submission of proposals by the State Governments, adequate provision in the State budget for implementing projects under AIBP, setting up of the Monitoring Cells in the State for Monitoring the implementation of Surface Water Minor Irrigation Schemes etc. As some of the projects are getting considerably delayed and the AIBP guidelines provide for conversion of grant into loan if the project is not completed in scheduled time, the States were sensitized that in case, the projects are delayed without justification, the Ministry of Water Resources may consider option of conversion of grant into loan.

Since December 2006, the MOU signed by the State Government with the Ministry of Water Resources for availing AIBP assistance provides for year wise physical targets for creation of irrigation potential till completion of the project. In case, the project is delayed beyond the target date of completion specified in the MOU, the State Governments have to request for extension of time with full justification for delay occurred in completion of project and remedial measures taken by them for removal of bottlenecks in project implementation. Usually, in case of inordinately delayed projects, State Governments are also asked to provide an Undertaking that any further cost overrun occurring due to time overrun beyond the approved time will be borne by them.

#### **Flood Management and Control Projects**

2858. SHRI MAHENDRA MOHAN: Will the Minister of WATER RESOURCES be pleased to state:

(a) the present status of the flood management and control projects undertaken by various State Governments with the help of Central assistance, project-wise;

(b) whether Government proposes to review the ongoing and pending flood control projects of various State Governments;

(c) if so, the details thereof; and

(d) the action taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) The status of flood management and erosion control works undertaken by various State Governments during XI Plan with central assistance under "Flood Management Programme" is given in Statement – I (See below). In addition, 42 new flood management schemes have been approved recently during the 6th Meeting of the Empowered Committee held on 12th July, 2010, the details of which are given in Statement – II (See below).

(b) Water being a State subject; the responsibility of review of on-going and pending flood control projects rests with the concerned State Governments. In addition, Central Organizations namely, Central Water Commission (CWC), Ganga Flood Control Commission (GFCO) and Brahmaputra Board (BB) monitor the progress of on-going works under "Flood Management